

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT: ROHINI COURTS: DELHI

OFFICE ORDER

**Sub: Public Information Officer and Link Public Information Officer under  
"The Right to Information Act, 2005".**

In pursuance of the provision of sub section (1) & (2) of Section 5 of the Right to Information Act, 2005 (22 of 2005) and Rule 2(f) & (g) of the Delhi District Court (Right to Information) Rules, 2008. I, being Principal District & Sessions Judge, North West District, Rohini Courts, Delhi, hereby designate: Sh. Anil Kumar Goel, Administrative Officer (Judicial), North West District, Rohini Courts, Delhi as the "Public Information Officer" and Ms. Veena Dewan, Sr. P.A/PS, as the "Link Public Information Officer" for North West District, Rohini Courts, Delhi with immediate effect.



(Vimal Kumar Yadav)  
Principal District & Sessions Judge (N-W)  
Rohini Courts, Delhi.

29176-29268  
No...../RTI-CELL(N-W)/RC/2023

Delhi, dated the 11/9/23.

**Copy forwarded for information & necessary action to: -**

1. Ld. Registrar General, Hon'ble High Court of Delhi.
2. Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. All Ld. Principal District & Sessions Judge(s) of Delhi.
4. All Ld. Judicial Officer(s) posted in North West District, Rohini Courts, Delhi.
5. The Secretary (AR), Administrative Reforms Department, Govt. of NCT of Delhi, 7<sup>th</sup> Level, C-Wing, Delhi Secretariat, New Delhi.
6. The Branch In-Charge, Computer Branch, Rohini Courts, Delhi to upload the same on the official website.
7. All the Branch In-charge(s), North West District, Rohini Courts, Delhi.
8. Personal Office of the undersigned.
9. Website Committee (Hindi & English), Tis Hazari Courts, Delhi.
10. The Care-Taking Branch, Rohini Courts, Delhi.
11. The Branch In-Charge, R&I Branch, Rohini Courts, Delhi to upload the same on LAYERS portal of District Courts.



Principal District & Sessions Judge (N-W)  
Rohini Courts, Delhi.